



**SINGLE BENCHES**

1	<b>Hon'ble The Acting Chief Justice (Friday)</b>	(2 <sup>nd</sup> half)	Cont. (Cvl.), C.M.P:- <b>Orders, Admission, Tied-up, Assigned matters &amp; any matter not assigned before any Hon'ble Bench.</b>
2	<b>Hon'ble Mr. Justice H.C. Mishra (Friday)</b>	(2 <sup>nd</sup> half)	M.A. & A.C.(SB).:- <b>Orders, Admission &amp; Hearing Tied-up &amp; Assigned matters.</b>
3	<b>Hon'ble Mr. Justice Aparesh Kumar Singh (Friday)</b>	(Whole day)	F.A.:- <b>Orders, Admission &amp; Hearing</b> Arbitration matters, Company Petitions, Company Appeals (SJ), Title Suits (arising out of Company matters), Testamentary Suits, Probate Cases and Original Criminal Miscellaneous cases (Arising out of Company matters):- <b>Orders, Admission &amp; Hearing.</b> All matters related to Fodder Scam:- <b>Orders, Adm. &amp; Hearing as well as Tied-up &amp; Assigned matters.</b>
4	<b>Hon'ble Mr. Justice S. Chandrashekhar (Monday to Friday) (Monday to Wednesday)  (Thursday)  (Friday)</b>	(1 <sup>st</sup> half)  (2 <sup>nd</sup> half)  (2 <sup>nd</sup> half)  (2 <sup>nd</sup> half)	WPC grouping (arising out of Suit matters):- <b>Fresh Filing, Orders &amp; Admission.</b> WPS grouping (Dismissal, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment):- <b>Fresh Filing, Order &amp; Admission.</b> WPS (Dismissal, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment) (2015 onwards):- <b>Hearing.</b> WPC grouping, Electricity matters:- <b>Fresh Filing, Order, Adm. as well as Tied-up &amp; Assigned matters.</b>
5	<b>Hon'ble Mr. Justice Amitav K. Gupta (Monday to Thursday)  (Friday)</b>	(Whole day)  (Whole day)	WPS grouping (Salary) :- <b>Orders, Admission &amp; Hearing</b> M. A. :- <b>Admission &amp; Hearing.</b> C.R., Tr. Pet.(Cv.), S.C.L.P: - <b>Orders, Admission &amp; Hearing as well as Tied up and Assigned matters.</b>
6	<b>Hon'ble Mr. Justice Pramath Patnaik (Monday to Wednesday) (Thursday)  (Friday)</b>	(Whole day)  (Whole day)  (Whole day)	WPS(up to 2011):- <b>Orders &amp; Admission.</b>  WPS(up to 2011):- <b>Admission.</b> All WPS (2011 - 2014):- <b>Hearing.</b>  WPS(up to 2011), Cont (Cvl):- <b>Orders &amp; Adm. as well as Tied-up &amp; Assigned matters.</b>

7	<p><b>Hon'ble Mr. Justice Rongon Mukhopadhyay</b> (Monday to Wednesday)</p> <p>(Thursday)</p> <p>(Friday)</p>	<p>(Whole day)</p> <p>(Whole day)</p> <p>(Whole day)</p>	<p>Cr. Rev.&amp; Cr. M. P.:- <b>Fresh Filing, Orders &amp; Adm. (2013 onwards)</b> Tr. Pet.(Cr.), :- <b>Fresh Filing, Orders, Admission &amp; Stay matters.</b></p> <p>Cr. M. P.(2007 onwards) &amp; Cr. Rev.(2005 onwards) :- <b>Hearing P. C. Act:- Hearing.</b> Criminal Writ matters:- <b>Fresh Filing, Orders, Admissions, Hearing &amp; Stay matters.</b> P. C. Act except B.A.:- <b>Orders, Admission, Stay matters as well as Tied up &amp; Assigned matters.</b></p>
8	<p><b>Hon'ble Mr. Justice Ratnaker Bhengra</b> (Monday to Thursday)</p> <p>(Friday)</p>	<p>(Whole day)</p> <p>(Whole day)</p>	<p>Cr. Appeal (S.J) (up to 2003):- <b>Hearing.</b></p> <p>Cr. Appeal (S.J) (up to 2003):- <b>Hearing as well as Tied up &amp; Assigned matters.</b></p>
9	<p><b>Hon'ble Mr. Justice Ananda Sen</b> ( Monday to Friday)</p>	<p>(1<sup>st</sup> half)</p> <p>(2<sup>nd</sup> half)</p>	<p>B.A. matters:- <b>Orders &amp; Admission.</b> A.B.A.:- <b>Orders &amp; Admission.</b> <b>Tied up &amp; Assigned matters (Friday 2<sup>nd</sup> half.)</b></p>
10	<p><b>Hon'ble Mr. Justice Anant Bijay Singh</b> (Monday to Wednesday)</p> <p>(Thursday)</p> <p>(Friday)</p>	<p>(Whole day)</p> <p>(Whole day)</p> <p>(Whole day)</p>	<p>A.B.A. (Interim Orders), Cr. Appeal (S.J), Acq. Appeal (SJ), :- <b>Orders, Adm &amp; Hearing(2004-2005), S. A.:- Orders &amp; Admission.</b> Cr. Appl (S.J), Acq. Appl (SJ),(2004-2005) S.A.:- <b>Hearing.</b> All Election petition:- <b>Orders, Adm. &amp; Hearing</b> A.B.A. (Interim Orders), Cr. Appeal (S.J), Acq. Appeal (SJ), S.A. :- <b>Orders, Admission as well as Tied-up &amp; Assigned matters.</b></p>
11	<p><b>Hon'ble Mr. Justice Dr. S. N. Pathak</b> (Monday to Wednesday)</p> <p>(Thursday)</p> <p>(Friday)</p>	<p>(Whole day)</p> <p>(Whole day)</p> <p>(Whole day)</p>	<p>WPS:- <b>Fresh Filing, Orders, Admission(2012 onwards).</b> WPS (2012 onwards):- <b>Admission.</b> All WPS (2015 onwards):- <b>Hearing.</b> WPS, Cont.(Cvl):- <b>Fresh Filing, Orders &amp; Admission(2012 onwards) as well as Tied- up &amp; Assigned matters.</b></p>
12	<p><b>Hon'ble Mr. Justice Rajesh Shankar</b> (Monday &amp; Tuesday)</p> <p>(Wednesday)</p> <p>(Thursday)</p> <p>(Friday)</p>	<p>(Whole day)</p> <p>(Whole day)</p> <p>(Whole day)</p> <p>(Whole day)</p>	<p>WPC &amp; WPL:-<b>Fresh filing (except WPC arising out of Suit matters).</b> WPC &amp; WPL:-<b>Orders &amp; Admission (except WPC arising out of Suit matters).</b> WPC (2009 onwards) &amp; WPL:- <b>Hearing</b> WPC &amp; WPL:-<b>Orders, Admission as well as Tied up and Assigned matters (except WPC arising out of Suit matters).</b></p>

13	<b>Hon'ble Mr. Justice B.B. Mangalmurti</b> (Monday to Thursday)  (Friday)	(Whole day)  (Whole day)	Cr. Appeal (S.J), Acq. Appeal (SJ), (2006 onwards): - <b>Hearing.</b> Cr. M.P. & Cr. Rev. (upto 2012): <b>Orders &amp; Admission.</b> Cr. M. P. & Cr. Rev. .(up to 2004):- <b>Hearing.</b> Cr. Appeal (S.J), Acq. Appeal (SJ), (2006 onwards): - <b>Hearing.</b> Cr. M.P. & Cr. Rev. (upto 2012): <b>Orders &amp; Admission.</b> Cr. M. P. & Cr. Rev. .(up to 2004):- <b>Hearing as well as Tied up &amp; Assigned matters.</b>
14	<b>Hon'ble Mr. Justice Anil Kumar Choudhary</b> (Monday to Thursday) (Friday)	(Whole day)  (Whole day)	All WPS (up to 2010) & WPC (up to 2006):- <b>Hearing.</b> All WPS (up to 2010) & WPC (up to 2006):- <b>Hearing as well as Tied-up &amp; Assigned matters.</b>
15	<b>Hon'ble Mr. Justice Rajesh Kumar</b> (Friday)	(Whole day)	WPS Retiral Benefit (2010-2012):- <b>Hearing</b>
16	<b>Hon'ble Mrs. Justice Anubha Rawat Choudhary</b> (Friday)	(2 <sup>nd</sup> half)	WPC (2007-2008):- <b>Hearing</b>
17	<b>Hon'ble Mr. Justice Kailash Prasad Deo</b> (Friday)	(2 <sup>nd</sup> half)	Cr. M.P.(2005-2006):- <b>Hearing / Final Hearing</b>

**NOTE: - 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.**

**2. LISTING OF CONT. (C), C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.**

**3. ALL MOTIONS WITH REGARD TO B. A. & A. B .A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE ANANDA SEN.****